IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 236
(IB)-470(ND)/2017
IA/1664/2019 IA/1592/2019 IA/5623/2020 CA-496/2018

IN THE MATTER OF:

Sh. Amit Kumar Malik ... Applicant/Petitioner

Versus

M/s. Kindle Developers Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 10.03.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA, HON' BLE MEMBER (J)
SHRI. L. N. GUPTA, HON' BLE MEMBER (T)

PRESENT:
Mr. Rachit Mittal Adv. for Noida Authority, Mr. Prateek Kushwaha, Advocate with Mr. Kashi Vishwanathan Sivaraman, RP for Resolution Professional., Adv Sanyam Goel & Adv Mohtashim Kibriya for Anurag Sachdeva (Applicant) in IA-5623/2020

ORDER

Renotify this case on 19.03.2021

(T.S SINGH)
COURT OFFICER

Ashwani